## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

12

C.S.A. No. 1115/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Niray Modi Pyt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

12 Mr. Munaf Viviee

Ns. Bradii Jary 116 DSK legal Pout

## <u>ORDER</u>

## CSA No. 1115/230-232/NCLT/MB/MAH/2017

The Company Application is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)